



MEGHALAYA LEGISLATIVE ASSEMBLY

MAHATMA GANDHI ROAD
SHILLONG – 793001

www.megassembly.gov.in


LIST OF BUSINESS

Autumn Session
Monday, September 9, 2019.

PRIVATE MEMBERS' BUSINESS

1. Questions.
2. Shri P. T. SAWKMIE, MLA to call the Attention of the Minister in-charge Urban Affairs under Rule 54 (1) of the Rules of Procedure and Conduct of Business on the News item published in the "Mawphor" dated 23rd August, 2019 under the caption "80 percent buh thong ka tnat pynroi sor ban pynjah ia ka jingsma iwtung ka Marten".
3. Shri P. T. SAWKMIE, MLA to raise a Short Duration Discussion under Rule 50 of the Rules of Procedure and Conduct of Business on the News item which appeared in the "Mawphor" dated 13th August, 2019 under the caption "kem ka ANTF sa kawei ka kynthei na Manipur kurup drok ba 5 klur".
4. Motions.
5. Resolutions.

Shillong.
The 6th September, 2019.


Dr. Andrew Simons,
Commissioner & Secretary,
Meghalaya Legislative Assembly.

*For text of Motions and Resolutions please see lists circulated separately.